

DIVISION BENCH
COURT - II

P-103

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/64(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH JUNE 2024

IN THE MATTER OF	VIJAY KUMAR ATTRI VS SAMSING ORGANIC TEA PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Ms. Urmila Chakraborty, Adv.] For the Operational Creditor
Mr. Nilay Sengupta, Adv.]
Mr. Sujit Banerjee, Adv.]

Mr. Amandeep Singh, Adv.] For the Corporate Debtor
Ms. Shruti Majumdar, Adv.]
Mr. Avik Chaudhuri, Adv.]

ORDER

1. Learned Counsel for the Operational Creditor present. Learned Counsel for the Corporate Debtor present.
2. Let supplementary affidavit to the reply affidavit be filed by the Corporate Debtor to disclose the ledger account within a period of two weeks.
3. List this matter on **30th July, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**